

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANHEUSER BUSCH INBEV BREWERIES PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	ANHEUSER BUSCH INBEV BREWRIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	26/09/1995
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U99999MH1995PTC138600
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Regd Off: Plot No.M-99, M.I.D.C., Waluj, Aurangabad - 431136, Maharashtra. Corporate Off:- 6th Floor, Green Heart Building, MFAR Manyata Tech Park, Phase IV, Nagavara, Bengaluru - 560045, Karnataka
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th March, 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: Flat B7, G.R.Flats, Anbu Nagar First Street, Valasarvakkam, Chennai - 600087 Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	28 th April, 2023

Notice is hereby given that Anheuser Busch Inbev Breweries Private Limited has commenced voluntary liquidation on 29th March, 2023.

The stakeholders of Anheuser Busch Inbev Breweries Private Limited are hereby called upon to submit a proof of their claims, on or before 28th April, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 3rd April, 2023
Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No IBBI/IPA-002/IP-N00249/2017-18/10734


Chitra Srinivas
Name and signature of the Liquidator